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NATIONAL COMPANY LAW TRIBUNAL
SPECIAL BENCH
CHENNAI



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/02/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/14/2016
NAME OF THE PETITIONER(S) : S.Ganesh and Another
NAME OF THE RESPONDENT(S) : Lammertz Industrienadel GmbH and 7 others
UNDER SECTION : 397/398

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
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REPRESENTATION BY WHOM

1.	S.MUKUNDAN Counsel representing C.D. MULHERKAR, Advocate, New Delhi	For Respondent No. 1	
2.	C. Prasanna Venkatesh	Counsel for Petitioner	

ORDER

Shri C Prasanna Venkatesh, counsel for petitioners present. Shri S Mukundan, counsel for respondents present. As seen in the order of this Bench dated 31.1.2017, this Bench floated a suggestion that both parties make efforts to sort out the dispute. In this regard, counsel for respondents submitted that they have suggested some outlines of proposal for settlement and copy of the same has been furnished to the other side. In response the counsel for petitioner filed a memo with certain objections. Time extended at their request for hearing. The matter may be put alongwith TCP 4/2016. Put up on **14.03.2017 at 10.30 A.M.**


(K. Anantha Padmanabha Swamy)
Member (Judicial)